

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2785
TO BE ANSWERED ON 02.12.2016

NATIONAL CHILDREN'S FUND

2785. SHRI NARANBHAI KACHHADIYA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has set up a National Children's Fund (NCF) in the country, if so, the details thereof along with its aims and objectives;
- (b) the funds raised towards NCF during each of the last three years and the current year;
- (c) whether the funds released from the NCF for various schemes have reportedly been diverted to meet the administrative expenses during the said period;
- (d) if so, the details thereof and the reasons therefor along with the action taken in this regard;
- (e) the funds released from the NCF for various schemes along with its utilisation during the said period, State/UT-wise; and
- (f) the corrective measures taken/being taken by the Government for judicious utilisation of funds under the NCF?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) : Yes, Madam. The Government of India, in the International Year of the Child (1979), created the National Children's Fund (NCF) under Charitable Endowments Act 1890. As the Government funding of child welfare and development programmes is confined to a schematic pattern it was felt appropriate to set up a separate fund to promote innovative projects by voluntary organisations. In view of the changed societal scenario, the Scheme of NCF was revised and notified by the Department (now Ministry) of Women and Child Development on 24 November, 2004.

The management and administration of the Fund is under a Board of Management (BOM). The Minister, Women and Child Development, is Ex-Officio Chairperson and the Secretary, Ministry of Women and Child Development is working Chairperson of the Board. Director, National Institute of Public Cooperation and Child Development is Secretary-cum-Treasurer of NCF.

Objectives

The objectives of the National Children's Fund are to promote and fund the various programmes for children who are affected by natural calamities, disasters, distress and in difficult circumstances through voluntary agencies and State Government, in unserved and underserved areas including tribal and remote areas and Children in difficult circumstances including children of prisoners, children affected by riots, aggression, children affected by trafficking and children of prostitutes by raising funds from individuals, institutions, corporates and others.

(b) : The details of the fund raised towards NCF during the last three years and the current year are as under:

(in Rupees)

Year	2016-17*	2015-16	2014-15	2013-14
Donation Received	11,170	2,06,774	35,000	1,59,781
Interest Received	36,48,112	1,59,55,296	1,54,00,215	1,52,04,514

* As on 29.11.2016

(c) : No.

(d) : Does not arise in view of (c) above.

(e): The funds were released to the NGOs in the States and not to the State Governments. The details of funds released from NCF to NGOs of various States/UTs are **annexed**.

(g) : Ministry of Women and Child Development issued guidelines for grant of scholarship to orphan and destitute children who scored more than 70% marks in Class XI, XII, Certificate Course in ITI or equivalent, Diploma in Polytechnic of not less than three years of duration, Graduation/ Post Graduation and Professional courses viz., Medical ,Engineering, Management, CA etc. on 24.06.2016.

ANNEXURE

**STATEMENT REFERRED IN REPLY TO PART (e) OF LOK SABHA
UNSTARRED QUESTION NO. 2785 FOR 02.12.2016**

(in Rupees)

S.No	State	2016-17*	2015-16	2014-2015	2013-2014
1.	Andhra Pradesh	-	933300	236375	-
2.	Assam	62200	389556	835180	897380
3.	Bihar	261363	326705	-	-
4.	Delhi	-	-	1349865	2949915
5.	Goa	-	357012	-	-
6.	Gujarat	-	-	353520	441900
7.	Haryana	-	-	23310	231156
8.	Karnataka	-	473744	97425	592380
9.	Kerala	49653	351450	373680	665712
10.	Madhya Pradesh		502694	1074597	2125315
11.	Maharashtra	-	606006	-	242550
12.	Manipur	-	469710	-	-
13.	Nagaland	-	-	-	282797
14.	Odisha	96318	342000	405072	703890
15.	Punjab	-	17650	-	445050
16.	Tamil Nadu	-	-	-	233415
17.	Tripura	-	136880	-	-
18.	Uttara Khand	-	211038	241662	302850
19.	Uttar Pradesh	-	348375	182538	469045
20.	West Bengal	399600	784890	-	232200
	Total	869134	6251010	5173224	10815555

*Till 29 November, 2016.

